

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

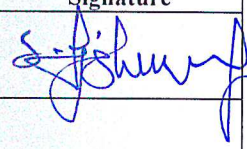
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

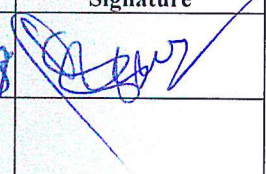
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.02.2020 AT 10.30 AM.

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 286/9/HDB/2019
NAME OF THE COMPANY	Buildmate Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Mahalakshmi Salloys And Metals Pvt Ltd
NAME OF THE RESPONDENT(S)	Buildmate Projects Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rajiv Shree Rao Sahaji ⁰	Adv	90000 80052	
for - Ashwini Kumar Jain			

Counsel for Respondent(s):

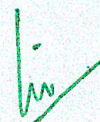
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Samuel Nagadesi	PCA	98850 88008	

ORDER

Counsel for the Petitioner present. PCS for the Respondent present and stated that they are making efforts to settle the matter between the parties and today they are paying Rs. 2 lakhs as a part of the claim amount. He prayed time for filing joint memo of settlement. At request, time is enlarged. Put up the matter on 05.03.2020.



MEMBER TECHNICAL
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MEMBER JUDICIAL